

Title: Introduction of the Protection of Property Rights of Women Bill, 1998.

15.14-1/2 hrs.

SHRIMATI LAKSHMI PANABAKA (NELLORE): I beg to move for leave to introduce a Bill to protect the property rights of women and for matters connected therewith.

MR. CHAIRMAN : The question is:

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"That leave be granted to introduce a Bill to protect the property rights of women and for matters connected therewith." The motion was adopted.

SHRIMATI LAKSHMI PANABAKA (NELLORE): I introduce the Bill.